

Allahabad Bench

CP No.156/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2019

NAME OF THE COMPANY: Durgesh Parmarathi & Anr. Vs. Ayurvedalaya India Ltd. & others.

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

CP NO.156/ALD/2019

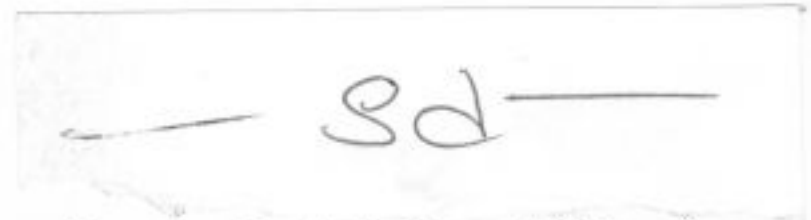
Sh. Nishant Mehrotra, Advocate for petitioner is present.

None for respondent.

Accordingly, put up on 18<sup>th</sup> December, 2019.

Interim order shall remain in operation till the next date of listing.

**Dated: 18.11.2019**



**(Justice Rajesh Dayal Khare)  
MEMBER (J)**